

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	SHREE SHYAM MOTION PICTURES PRIVATE LIMITED VS SPICY ENTERTAINMENT AND MEDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Arun Kumar Mishra, Adv.] for the Operational Creditor

Mr. Diptomoy Talukder, Adv.] For the Respondent

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 28.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**